

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/3825/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 15th October, 2020.

Sub: **Civil vacation.**

Ref:- Your letter No.DJB I-11/2020/3402 dtd 14.10.2020

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail Civil vacation from 22.10.2020 to 04.11.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 21.10.2020 till the morning of 05.11.2020. The Chief Judicial Magistrate, Bongaigaon, in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

3827

Memo NO.HC.VII-84/2003/3826- /A, dated 15.10.2020

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdas